

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

Notification No. 64/RV

Date: 11-05-2016

It is notified for information of all candidates of Srinagar Division who have applied for below given posts in terms of High Court Notification No. 417 Dated 13.10.2015 that the Interview/Test will be held as per the following schedule:-

S.No	Name of Post	Venue/Date/Time
1.	Pump Operator & Lift Operator	Jammu and Kashmir State Judicial Academy Mominabad Bemina, Srinagr. 02.06.2016 (11:00 A.M)
2.	Steno-Typists (Short hand/Transcription Test on Computer Key Board)	Jammu and Kashmir State Judicial Academy Mominabad Bemina, Srinagr. 03.06.2016 (11:00 A.M)

Note:-

1. The candidates shall report at venue at 10.00 a.m.
2. The Candidates shall have to produce all original certificates/testimonials as asked for vide above referred notification at the time of interview/test.
3. The candidates who fail to produce such certificates/testimonials shall not be allowed to appear for interview/test.
4. In case of any deficiency with reference to eligibility etc. is found at the time of interview, the candidate shall not be allowed to appear in the interview/test, and if any deficiency is found subsequently the candidate concerned shall not be considered for selection and he/she shall be treated as disqualified.
5. Mobile phone or any other electronic gadget is not allowed.

Puneet Gupta
(Puneet Gupta) 11/5/2016
Registrar Vigilance,
High Court of J&K
Srinagar.

No. - 64-79/RV dt: 11-05-2016

Copy to:

1. Registrar General, High Court of Jammu & Kashmir at Srinagar, for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, at Srinagar.
3. Director State Judicial Academy, Srinagar for information.
4. Registrar Judicial High Court of J&K Jammu/Srinagar for information and with request to display the notification on the notice board of the High Court.
5. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar for information of His Lordship.
7. Secretary to Hon'ble Mr. Justice Janak Raj Kowal for information of His Lordship.
8. Director, Information, State of Jammu and Kashmir, with the request to publish the notification in leading newspapers widely circulated in Srinagar Division and also to get it publicized in the Electronic Media.
9. In charge NIC, High Court of J&K, Jammu/Srinagar, for uploading the notification on official website of High Court.

Puneet Gupta
Registrar Vigilance, 11/5/2016
High Court of J&K
Srinagar.